## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/30, 31/ (IB)/2017

NAME OF THE PETITIONER(S)

: M. ANTHONY PETER

NAME OF THE RESPONDENT(S)

: PDF ESTATES INDIA LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the parties. Registry is directed to issue notice for their appearance and submission. Put up on 29.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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